## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 4466 TO BE ANSWERED ON 20<sup>TH</sup> AUGUST, 2025

#### **PMGKAY**

### 4466 SHRI JAI PARKASH: SHRI SATPAL BRAHAMCHARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) has been effectively implemented in Hisar and Sonipat Lok Sabha constituencies of Haryana;
- (b) if so, the number of beneficiaries benefited, the quantity of foodgrains distributed and the regularity of the distribution under the said scheme in the said constituencies;
- (c) whether the Government has adopted technological measures like e-POS machines, Aadhaar authentication etc. to ensure transparency in the distribution system;
- (d) if not, whether the Government proposes to monitor or take any corrective measures to ensure that the benefits of the said scheme reach all the beneficiaries; and
- (e) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is being successfully implemented in the State of Haryana including the Hisar and Sonipat Lok Sabha Constituencies.

At present, the State Government of Haryana has identified beneficiaries upto the maximum permissible limit i.e. 126.49 lakh beneficiaries determined for the State under the Act, for receiving foodgrains free of cost. Constituency-wise beneficiary data is not maintained by the Central Government.

The details of the quantity of foodgrains distributed in the districts of Hisar and Sonipat during the current year (i.e. 2025) are as follows: -

District	Quantity (in MT) *	
Hisar	46753.335 MT	
Sonipat	34593.615 MT	

<sup>\*</sup>As on 14.08.2025

(c) to (e): As part of the technology driven Targeted Public Distribution System (TPDS) reforms, with the aim to improve the transparency and accountability in the TPDS, ration cards/beneficiaries database have been completely digitized (100%) in all States/UTs. The transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Also, online allocation has been implemented in all States/UTs and supply chain has been computerized in 31 States/UTs (except UTs of Chandigarh, Puducherry and Urban area of Dadra & Nagar Haveli which have adopted DBT Cash Transfer scheme). Further, for better tracking of foodgrains distribution, nearly 5.41 Lakh (99.6%) out of total 5.43 Lakh Fair Price Shops (FPSs) in the country have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/ Aadhaar authentication of beneficiaries.

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